



RESERVE BANK OF INDIA
Foreign Exchange Department
Central Office
Mumbai - 400 001

RBI/2008-09/389

A.P. (DIR Series) Circular No. 52

February 19, 2009

To,

All Authorised Dealer Category – I Banks

Madam / Sir,

**Deferred Payment Protocols dated April 30, 1981 and
December 23, 1985 between Government of India and erstwhile USSR**

Attention of Authorised Dealer Category – I (AD Category – I) banks is invited to A. P. (DIR Series) Circular No.45 dated January 2, 2009 wherein the rupee value of the special currency basket was indicated as Rs. 67.0394, effective from December 23, 2008.

2. AD Category – I banks are advised that a further revision has taken place on February 3, 2009 and accordingly, the rupee value of the special currency basket has been fixed at Rs.65.0272 with effect from February 6, 2009.

3. AD Category – I banks may bring the contents of this circular to the notice of their constituents concerned.

4. The directions contained in this circular have been issued under Sections 10 (4) and 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999) and is without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

-sd/-

(Salim Gangadharan)
Chief General Manager-in-charge